SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF CENTRAL GOVERNMENT (EXCLUDING RAILWAYS) IN 1962-63

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): Sir. I beg to lay on the Table a statement showing Supplementary Demands Grants for Expenditure of the Central Government (Excluding Railways) in the year 1962-63.

SIXTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1962-63)

SONUSING DHANSING SHRI PATIL (Maharashtra): Sir, I beg to lay on the Table a copy of the Sixth Report of the Public Accounts Committee (1962-63) on Finance Accounts (Revenue Receipts)-Chapter VII of Audit Report (Civil), 1962.

MOTION OF THANKS ON PRESIDENT'S ADDRESS-contd.

Mr. CHAIRMAN: Now, we proceed with the discussion of the President's Address, Mr. Mani.

SHRI A. D. MANI (Madhya Pradesh): Mr. Chairman, Sir, yesterday when the House adjourned, I was speaking about the futility of the pursuit of the policy of non-alignment as an abstract doctrine. I think it will be a matter of relevance if I mention in this connection that the question of the air umbrella scheme has been the subject of public controversy. My hon, friend, Mr. Bhupesh Gupta, made a reference to this scheme yesterday surprisingly. the American Ambassador addressing the School of International Studies also stated his Government's point of view. Sir, I have always regarded the Prime Minister as the architect of our parliamentary institutions and I would like to place before him through you certain considerations of parliamentary propriety which he should consider. Whenever a democratic country asks

for help, the Houses of Parliament of that country have a right to that information. In regard to the air umbrella scheme, excepting what the Prime Minister stated in reply to a deputation, this House is not officially aware of the request made by the Government of India to the Government of the United States. It is necessary in the interests of parliamentary propriety that the Prime Minister should make a statement before this House stating what the specific request was which the Government of India made to the Government of the United States during the period of external aggression. We want to get all the facts on record because it will not do good to the spirit of parliamentary democracy in our country if this matter is discussed in the newspapers and by diplomats from some other countries. I should like to assure the Prime Minister . . .

SHRI BHUPESH GUPTA (West Bengal): Mr. Mani wants parliamentary democracy to live under an air umbrella?

SHRI A. D. MANI: No. no. It is much better to have that air umbrella than the Peking umbrella.

I should like to mention here that if such a request had been made by the Prime Minister, a substantial part of this country supports him in that request.

Now, non-alignment has a place in a cold war, it has no place in a hot war. In times of war, one always talks of alliances. In the last world war, nobody referred to Great Britain or to the United States. They talked about the Allies and then the Nazi dictator. Sir, we do not know what kind of request the Government of India made to the Government of the United States. But it is clear that no initiative was taken by any foreign power in giving us assistance. We should like to make the same request to the Soviet Union and if my hon. friend, Mr. Bhupesh Gupta, exercises his influence over the Kremlin, we might get more fighters than the